

1	2	3	4	5	6	7	8
17	Manipur	106.416	98.038	117.146	122.104	141.844	71.209
18	Meghalaya	144.276	145.733	147.276	145.315	182.928	156.605
19	Mizoram	82.908	75.298	82.908	75.675	70.140	64.502
20	Nagaland	126.876	139.044	129.546	134.532	126.876	138.126
21	Orissa	1866.783	1826.342	2115.852	2080.701	2221.788	2052.089
22	Punjab	662.920	505.338	1213.920	987.526	786.348	680.707
23	Rajasthan	1364.624	1280.799	1945.464	1919.335	2037.128	1937.843
24	Sikkim	44.220	44.599	44.220	44.206	44.250	43.000
25	Tamil Nadu	3682.832	3806.151	3767.832	3951.112	3722.832	3698.126
26	Tripura	275.004	268.012	302.004	279.176	302.622	249.020
27	Uttar Pradesh	4925.854	4255.337	7039.894	6455.013	6948.948	6555.953
28	Uttaranchal	362.252	308.118	436.002	408.472	474.122	455.838
29	West Bengal	3031.942	2718.517	3316.544	3145.293	3601.864	3325.569
30	A&N Islands	29.341	16.379	31.959	18.489	34.020	17.921
31	Chandigarh	5.628	3.510	25.796	25.276	31.380	25.975
32	D&N Haveli	8.154	8.088	8.880	2.973	9.924	2.457
33	Daman & Diu	2.370	0.423	4.320	1.346	4.980	1.162
34	Lakshadweep	4.608	3.703	4.614	3.707	4.620	6.385
35	Pondicherry	38.349	18.928	53.712	32.317	56.112	48.435
TOTAL		38776.431	34600.804	47602.697	42402.685	47547.329	43720.618

Corruption in PDS

41. SHRI R.C. SINGH: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether Government's attention has been drawn to the news-item reported recently regarding the alleged corruption in the implementation of Public Distribution System in Konta, Chhattisgarh; and

(b) if so, the details thereof and what action has been taken to ensure that the poor Adivasi population of the area get their due ration regularly at official rate?

THE MINISTER OF STATE OF THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS): (a) and (b) There have been some news reports about malpractices in the implementation of the Public Distribution System in Konta, Chhattisgarh.

The State Government of Chhattisgarh has conducted inspection of Fair Price Shops (FPSs) in Konta block in April, 2011 and 32 FPSs run by the Marketing Society, Konta have been cancelled and allotted to Large Adimjati Multipurpose Cooperative Society (LAMPS) and Gram Panchayats. The State Government has also withdrawn the transportation of ration commodities from the Marketing Society, Konta and the same has been entrusted to authorized transporter of the Chhattisgarh State Civil Supplies Corporation Ltd.

Regular supply of foodgrains to the ration card holders is being made according to their entitlement through FPSs of Konta block, Chhattisgarh.

Wastage of food items

42. SHRI TARIQ ANWAR: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether it is a fact that there is large amount of wastage of food items in the country;

(b) if so, the amount of losses incurred during the last three years; and

(c) what are the steps Government is taking in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS): (a) and (b) No specific data is maintained centrally on the magnitude of wastages of food items in the country.